

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.
15-1-2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.5/BB/18	-	Admission	252(3)	Suvee Impex Pvt Ltd Vs roc

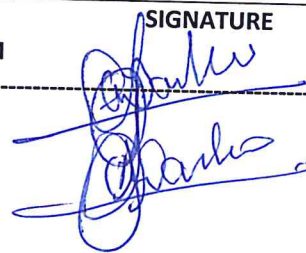
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 ~~J. Sudharsan~~
J SUDHARSAN
9880510718
080-41210189

Petitioner
PETITIONER



ORDER

PCS for Petitioner is present. He reported that additional information called for by the Registry has been submitted. ROC has already filed his report. Heard PCS. List it for orders on 22.01.2018.


Member (T)


Member (J)